

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-07-2024 AT 10:30 AM**

**CP (IB) No. 111/95/HDB/2024**  
u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Shinhan Bank , Ranga Reddy District Branch

**...Petitioner**

**AND**

Mr. Comandur Parthasarthy in the matter of  
M/s. Karvy Data Management Services Ltd.

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Counsel Mr Sethu Madhava Rao, for petitioner alone present through Video Conference.

Resolution Professional called absent. Report not filed by the Resolution Professional. Let the Resolution Professional shall explain why the report is not filed within 10 days by next hearing date and meanwhile report should be filed. Call on 20.08.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**